

**GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT (CODES DIVISION)
Civil Secretariat, Jammu/Srinagar**

Notification

Jammu, the 8th of April, 2025.

S.O. 83 .- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor is pleased to direct that:

The Pay Level of posts of Development Commissioner, Works (now re-designated as Engineer-in-Chief) / any other post above Chief Engineer, shall be up-graded from Pay Level-13A (131100-216600) to Pay Level-14 (144200-218200) in the relevant recruitment rules governing the post.

All the concerned Departments shall accordingly amend their relevant recruitment rules.

This notification shall be deemed to have come into force w.e.f. 07.08.2024.

By Order of the Government of Jammu and Kashmir.

**Sd/-
(Santosh D. Vaidya), IAS,
Principal Secretary to Government,
Finance Department.**

No. FD-Code/111/2022-02-Part(5)-1071

Dated: 08.04.2025

Copy to the:-

1. Advocate General, J&K High Court, Srinagar/Jammu.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Director General of Police, J&K.
4. Principal Accountant General, J&K, Srinagar/Jammu.
5. All Principal Secretaries to Government.
6. Principal Secretary to the Hon'ble Lieutenant Governor.
7. Principal Resident Commissioner, 5-Prithvi Raj Road, New Delhi.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. All Commissioner/Secretaries to Government.
10. Chief Electoral Officer, J&K.

11. Divisional Commissioner, Kashmir/Jammu.
12. Chairperson, J&K Special Tribunal.
13. Principal Secretary to Chief Justice, High Court of Jammu & Kashmir and Ladakh, Srinagar/Jammu.
14. Registrar General, High Court of Jammu & Kashmir and Ladakh, Srinagar/Jammu.
15. Director, Anti Corruption Bureau, J&K.
16. Director General, Accounts and Treasuries.
17. Director General, J&K Funds Organization.
18. Director General, Audit and Inspections.
19. Director General, Local Fund Audit & Pensions, J&K.
20. Director General, Budget Division.
21. Director Information, J&K.
22. All Head of Departments/ Managing Directors/ Chief Executives Officers of State PSU's/ Autonomous Bodies/ Societies.
23. All District Development Commissioners.
24. Secretary, J&K Public Service Commission.
25. Secretary, J&K Legislative Assembly.
26. Director, Accounts & Treasuries, Jammu/Kashmir.
27. Director/Principal, Northern Zonal Accountancy Training Institute, Jammu.
28. All Directors of Finance/Financial Advisors & CAOs.
29. Principal, Accountancy Training Institute, Srinagar.
30. Joint Director, J&K Funds Organization, Srinagar/Jammu.
31. All Treasury Officers.
32. General Manager, Government Press, Jammu/Srinagar for publication in Government Gazette.
33. Private Secretary to the Hon'ble Advisors (B).
34. Private Secretary to the Chief Secretary.
35. Private Secretary to the Principal Secretary to Government, Finance Department.
36. I/C website, Finance Department (www.jakfinance.nic.in).
37. I/C website, GAD (www.jkgad.nic.in).
38. Government Order File (W2scs).


Joint Director (Codes),
Finance Department.